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11/01/19

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST): DELHI.

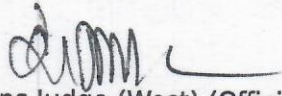
ORDER

In view of the circular No.8802-9302/9/RR/EO/THC/Delhi/2010, dated 29.01.2010, the following judicial officers are deputed for the working days falling between the period mentioned against their names to address the queries of the Record Keepers/Asstt. Record Keepers qua weeding out of judicial records pertaining to West District:

S.No	Name of the Judicial Officers	Period
1	Sh. Virender Kumar Goyal, Ld. ASJ-04	15.01.19 to 14.02.19
2	Ms. Nivedita Anil Sharma, Ld. ASJ-01	15.02.19 to 14.03.19
3	Sh. Bhupesh Kumar, Ld. ASJ (Spl. FTC)-01	15.03.19 to 14.04.19
4	Sh. Manish Yaduvanshi, Ld. ASJ-05	15.04.19 to 14.05.19
5	Ms. Manusha Wadhwa, Ld. ADJ-04	15.05.19 to 14.06.19
6	Sh. Saurabh Partap Singh Laler, Ld. ASJ (Pilot court)	15.06.19 to 14.07.19

The above mentioned Judicial Officers are requested to refer to Chapter-16, Part E, Vol. IV, Delhi High Court Rules with regard to destruction of matured judicial records.

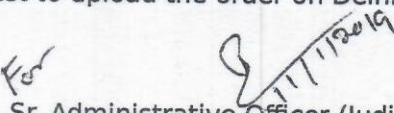
It is further submitted that in case, any Judicial Officer is on leave or transferred or proceeds on deputation in between the dates of his/her supervision/tenure/month, the next Judicial Officer in the roster shall address the queries of the Record Keepers in his/her place.

  
District & Sessions Judge (West) (Officiating)  
Tis Hazari Courts, Delhi

F.No.9/Q-RK/DHJS/R.Rs/THC/DELHI/2019 <sup>880-908</sup> Dated, Delhi, the 11/1/19

Copy to:

1. The Officer Incharge, Record Rooms, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officers.
3. All the Branch Incharges, Record Room (Civil, Criminal & Sessions), Delhi.
4. Website Committee with request to upload the order on Delhi District Court Website.
5. Guard file.

  
Sr. Administrative Officer (Judicial)  
Record Rooms, THC, Delhi.